

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1608  
ANSWERED ON:04.03.2011  
REFINANCE TO COOPERATIVE BANK  
Choudhry Smt. Shruti

**Will the Minister of FINANCE be pleased to state:**

(a) whether owing to the implementation of Agriculture Debt Waiver and Debt Relief Scheme, 2008 there is a need to increase the quantum of refinance to the State Cooperative Banks from present 45 per cent to 75 per cent of the short term advances at the ground level to facilitate better recycling of agriculture credit; and

(b) if so, the details thereof alongwith the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): National Bank for Agriculture and Rural Development (NABARD) has reported that the Cooperative Banks have benefited to the extent of Rs. 21,724 crore under Agricultural Debt Waiver and Debt Relief Scheme, 2008. This facilitated de-choking of the credit delivery system and better recycling of agricultural credit at the ground level.

NABARD has also been providing concessional refinance to Cooperative Banks for which interest subvention is available from Government of India. Accordingly, for 2010-11, the short term refinance is available to State Cooperative Banks at 60%, 50% and 45% of its Realistic Lending Programme (crop loan disbursement) to the North Eastern Regions (including Hilly states and Andaman & Nicobar Islands), Eastern Region and Other Regions of the country respectively.